## HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

## ORDER

No. 1293 of 2023/RG/NG-431-(I) Dated: 08-11-2023

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, S/Shri Showkat Hassan Khan, Pawan Angotra, Eva Gupta, Vishal Khajuria, Neha Kumari, Hilal Ahmad Ganai and Aadil Hussian Bhat, Junior Scale Stenographers are hereby temporarily promoted as Senior Scale Stenographers in the pay Level-7 (44900-142400), in terms of High Court Order No. 579 dated 24-10-2008 amended vide High Court Order No. 1592 of 2022/RG dated 25-11-2022.

Note: All the promoted officials shall contin	ue to work at their present place
of posting till further orders.	$\Lambda$
By order.	/w 11/3.

(Shahzad Azeem) Registrar General

MO:	30001-80 01 2023/Rd/Nd-431(1) Dated. 08-11-2025	
Copy	<u>to</u> : -	
1.	Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu	
2.	Secretary to Hon'ble Mr. Justice	
	for information of His Lordship.	
3.	Registrar Vigilance, High Court of J&K and Ladakh, Jammu.	
4.	Director, J&K Judicial Academy, Janipur, Jammu.	
5.	Registrar Judicial, High Court Wing, Jammu/Srinagar	
6.	. Registrar Rules, High Court of J&K and Ladakh, Jammu	
7.	Registrar (IT), High Court of J&K and Ladakh, Jammu	
8.	Registrar (Adm.)/Recruitment/Management, High Court Main Wing, Jammu/Srinagar	
9.	Director Finance, High Court Main Wing, Jammu	
	for information	
10	Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for	
	uploading the same on the official website of the High Court.	
11.	Accounts Officer, High Court Wing, Jammu/Srinagar	
	for information	
12.	In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same	
13.	S/Shri	
	for information and compliance.	
14.	Order Book Man	